NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/224/2016

NAME OF THE PETITIONER(S)

: Navin Parwani

NAME OF THE RESPONDENT(S)

: M/s Titan Company Limited & 2 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Mb. JHIVBKUMAR JURESH COUNSIL JOLRI + RZ (SAMYUKSHA)

ORDER

Counsel for petitioner called but absent. Ms Samyuktha, counsel for R1 & R2 present. As seen in the orders of this Bench dated 8.12.2016 and 5.1.2017, there was no representation on behalf of the petitioner. It appears that they are not evincing any interest to proceed with this matter inspite of giving several opportunities for his appearance. Even today they are called absent. In the circumstances, the CP is dismissed in default.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)